

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/3567/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Thaneswar Kalita
Member, MACT-III
Kamrup (M), Guwahati.

Dated Guwahati, the 29th June, 2019.

Sub:- **Permission to avail LTC.**

Ref:- You letter No. MACT No.III(11)/2019/368 dated 28.06.2019

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to avail LTC for the block period of 2018-2021 to visit Chennai w.e.f. 03.07.2019 to 12.07.2019 along with your wife and two children, by the shortest possible route, as per existing rules. Further, you are informed that Shri Susil Kumar Sarma, Presiding Officer, STAT & Member, MACT No.1 is on Commuted leave w.e.f. 29.06.2019 to 16.07.2019 and Smti Bijay Lashmi Boruah, Presiding Officer, MACT No. 2, Kamrup (M), Guwahati is also on Earned leave w.e.f. 15.06.2019 to 06.07.2019.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. **NO. HC.VII-03/2019/3568-70A.** dated 29/6/19
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Budget), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information

sd/-
JT REGISTRAR (VIGILANCE)

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